

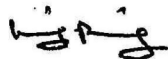
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Subject:- Demise of Dr. Raj Kumar, revered father of Ms. Aditi Garg, Ld. ASJ-06, West District, Tis Hazari Court Complex, Delhi.

With profound sorrow and grief, this is to inform that Dr. Raj Kumar, revered father of Ms. Aditi Garg, Ld. ASJ-06, West District, Tis Hazari Court Complex, Delhi, has left for his heavenly abode.

The cremation shall take place on 19.08.2023 (Saturday) at 01:00 p.m. at Nigam Bodh Ghat, Delhi.



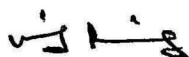
**(VIVEK BENIWAL)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI**

No. 30832 - 30982 /ACJ(Central)/2023

9 AUG 2023
Dated, Delhi the 19.08.2023

Copy forwarded for necessary information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Ld. Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts
10. Grievance Cell for former Judicial Officers through WhatsApp Group.
11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
12. R & I Branch for uploading on LAYERS/on Centralized website also.



**ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI**